

(ब) यदि हा, तो तत्सम्बन्धी धीरा समा है और यदि नहीं, तो उसके क्या कारण है; और

(ग) क्या सरकार का विचार ऐसे प्राथमिक क्षेत्रों का, जिनके संख्या दो हजार से अधिक है और जहाँ 8 मील के क्षेत्र के अन्दर कोई अस्पताल नहीं है, प्राथमिकता देने का है ?

स्वास्थ्य और परिवार त्याज मंत्रालय में राज्य मंत्री (श्री कल्याणी प्रसाद यादव) :  
(क) से (ग). सम्बन्धित सूचना राज्य/संघ अधिसूचित क्षेत्र सरकारों से एकत्र की जा रही है और प्राप्त होते ही इसे सभा पटल पर रख दिया जाएगा ।

#### **Amendments to the Passport Rules**

1662. SHRI F. P. GAEKWAD: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have finalised amendment to the Passport Rules, 1967 to authorise Members of the Legislative Assemblies to give verification certificates on applications for passports;

(b) if so, when the amendment is likely to be made effective; and

(c) if not, reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) Yes, Sir.

(b) The amendment is being notified in the Gazette and will be effective from the 4th December, 1978.

(c) Does not arise.

#### **Family Welfare Programme**

1663. CHOWDHRY BALBIR SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government had a detailed talks with the delegation of

UNFPA (United Nations Fund for Population Activities) recently regarding Family Welfare Programmes and other related matters of Health;

(b) if so, the details thereof;

(c) the outcome thereto;

(d) what financial and other loss in cash and kind is likely to receive from U.N. and Aid Programme of the World Bank;

(e) whether the Health Ministry has recently wrote letters to various State Chief Ministers & Health Ministers regarding the enhancement of Family Welfare and Family Control Programmes; and

(f) if so, the details thereof and the response from the State thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) to (d). The UNFPA Needs Assessment Mission is presently in India to consider and discuss the details of the activities and schemes for which assistance could be provided by UNFPA in support of Family Welfare Programmes in India during the period 1980—84 (five years). The Mission has visited the State of Bihar and Rajasthan, in which some districts are proposed to be taken up for intensive work. The Mission is likely to provide financial support to the tune of about \$ 30 million under the Second Country Agreement to be entered into for the five year period 1980—84 for intensive work in selected districts and other schemes.

A scheme for intensive work in some selected districts of Uttar Pradesh and Andhra Pradesh is under consideration by the World Bank and the Swedish International Development Agency (SIDA) but until the details are finalised it is difficult to indicate the quantum of assistance likely to be received.

(e) and (f). Two letters have been written by the Prime Minister to the Chief Ministers in May and July, 1978 drawing their attention to the importance of vigorous and result oriented implementation of the Family Welfare Programme. The response of the Chief Ministers has been encouraging.

**S.C./S.T. Employees in Government Service**

1664. **SHRI B. C. KAMBLE:** Will the Minister of STEEL AND MINES be pleased to state:

(a) the total number of Central Government employees in Class I, II, III and IV in the whole Ministry belonging to Scheduled Castes and Scheduled Tribes as at the end of the years 1975, 1976 and 1977; and

(b) the dates on which Presidential Orders pertaining to reservation in (1)

direct recruitment; and (ii) promotions respectively were issued, and the reasons of their delay?

**THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA):** (a) The required information is given in the attached Statement.

(b) Reservation for S.C./S.T. in posts filled by direct recruitment was introduced with effect from 28-1-50 vide Ministry of Home Affairs' Resolution No. 42/21/49-NGS dated 13-9-50. Similar reservation in respect of various categories of posts filled by promotion was introduced in stages vide Ministry of Home Affairs' O.M. dated 4-1-57, 8-11-63, 11-7-68, 27-11-72 and 20-7-74. The various orders regarding reservation for Scheduled Castes and Scheduled Tribes are in the form of executive instructions (and not Presidential orders).

**Statement**

At the end of the years	Class	S.C.	S.T.	Total of Col. 3 & 4
1	2	3	4	5
1975	Class I	56	6	62
	Class IIx	26	4	30
	Class II	1004	180	1184
	Class IV	709	121	830
1976	Class I	65	6	71
	Class II	32	7	39
	Class III	1064	194	1258
	Class IV	687	121	808
1977	Class I	65	7	72
	Class II	35	9	44
	Class III	1098	207	1300
	Class IV	693	123	816